

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1307/2013

This the 12th day of January, 2016

**Hon'ble Mr. Justice B.P. Katakey, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Pratap Singh

J-37, Saket,

Delhi-17

..... Applicant

(By Advocate: None)

VERSUS

1. Union of India
Through Secretary
Ministry of Finance
Government of India, North Block
New Delhi-110001

2. Union Public Service Commission
Sangha Lok Seva Ayog
Dholpur House, Shahjahan Road
New Delhi-110069

3. Commissioner of Central
Excise Delhi-110002
C.R. Building I.P. Estate
New Delhi-110001

.... Respondents

(By Advocate: Mr. Rajeev Kumar)

ORDER (ORAL)

By Shri B.P. Katakey, Member (J):

None appeared for the applicant. Mr. Rajeev Kumar, learned counsel for the respondents is present.

The OA is dismissed for non-prosecution.

(K.N. Shrivastava)
Member (A)

(Justice B.P. Katakey)
Member (J)

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